

R.O.C.No.72794-A/2017/B2

**SENIOR CIVIL JUDGE,
TRANSFER & POSTING**

NOTIFICATION No.26 / 2017

The Government in G.O.(Ms).No.977, Home (Courts.III) Department, dated 29.12.2015, have issued orders sanctioning the constitution of a new Sub Court at Thirumangalam in Madurai District.

Thiru. G.Muthukumaran, II Additional Sub Judge, Madurai, is transferred and posted as Sub Judge, Thirumangalam, in the above said newly sanctioned Court.

**HIGH COURT, MADRAS.
DATED:22.02.2017.**

**Sd./-R.SAKTHIVEL
REGISTRAR GENERAL**

OFFICIAL MEMORANDUM

Sub: Courts and Judges – Thiru. G. Muthukumar, II Additional Sub Judge, Madurai, transferred and posted as Sub Judge, Thirumangalam, in the newly sanctioned Court - Notification issued - Joining instructions – issued.

Ref: High Court's Notification No.26 / 2017, dated : 22.02.2017.

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Thiru. G.Muthukumar, II Additional Sub Judge, Madurai, who has been transferred and posted as Sub Judge, Thirumangalam, in the newly sanctioned Court, vide High Court's Notification cited above, is required to assume charge of the new post on 23.02.2017 F.N., without fail.

As the inauguration of the Sub Court at Thirumangalam in Madurai District, is scheduled to be held on 23.02.2017 at 10.00 A.M., Thiru. G.Muthukumar, is required to report to the Principal District Judge, Madurai on 22.02.2017 A.N. without fail, in connection with the inauguration of the said newly sanctioned Court.

After assuming charge of the post of Sub Judge, Thirumangalam, Thiru. G.Muthukumar, is also required to hold full additional charge of the post of II Additional Sub Judge, Madurai, until further orders.

**HIGH COURT, MADRAS.
DATED:22.02.2017.**

**Sd./-R.SAKTHIVEL
REGISTRAR GENERAL**

R.O.C.No.72794-A/2017/B2

**SENIOR CIVIL JUDGE,
POSTING.**

NOTIFICATION No. 27/ 2017

The suspension of Thiru.R.Rajkumar, Senior Civil Judge, formerly functioned as Secretary, District Legal Services Authority, Vellore, from service, is revoked and he is reinstated into service. On his reinstatement, he is posted as Sub Judge, Ponneri, in the existing vacancy.

**HIGH COURT, MADRAS.
DATED:22.02.2017.**

**Sd./-R.SAKTHIVEL
REGISTRAR GENERAL**

OFFICIAL MEMORANDUM

Sub: Courts and Judges – Thiru. R.Rajkumar, Senior Civil Judge, formerly functioned as Secretary, District Legal Services Authority, Vellore, now under suspension - suspension of the officer revoked - Officer reinstated into service and posted as Sub Judge, Ponneri - Notification issued - Joining instructions - Issued.

Ref: High Court's Notification No.27 / 2017, dated 22.02.2017.

Thiru. R.Rajkumar, Senior Civil Judge, formerly functioned as Secretary, District Legal Services Authority, Vellore, now under suspension, whose suspension has been revoked and who has been reinstated into service and posted as Sub Judge, Ponneri, in the High Court's Notification cited above, is required to take charge of the post of Sub Judge, Ponneri, immediately, without fail.

The receipt of this Official Memorandum is required to be acknowledged at once.

**HIGH COURT, MADRAS.
DATED:22.02.2017.**

**Sd./-R.SAKTHIVEL
REGISTRAR GENERAL**